

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/2010	TP 25/16	Hearing	397/398	Sealtite Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. R.U. Burchi
Fertolla & Holla
9448844534


Respr 2,3 & 4



ORDER

Counsel for Petitioner is absent. M/s Holla & Holla Advocates filed vakalath for Respondents R2, R3 & R4. Counsel for Respondent R7 to R9 is also absent. Stay is in force. Memo filed by Administrator is pending to discharge as he is in USA. List it for hearing on 18/09/2017.


Member (T)


Member (J)

(Faint, mirrored text from the reverse side of the page)
Counsel for Petitioner is present. Counsel for Respondent R1 to R3 is present. Counsel for Respondent R4 to R6 is also present. Statement of Account for the